

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 220 of 2013
& I.A. No. 300 of 2013**

Dated : 11th November, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Himalaya Power Producers Association Appellant(s)

Versus

**Himachal Pradesh Electricity Regulatory
Commission & Anr. Respondent(s)**

Counsel for the Appellant(s): Ms. Shikha Ohri

**Counsel for the Respondent(s): Mr Anand K. Ganesan, for R-2
Mr. Manoj Kr. Sharma
Mr. Pradeep Misra for R.1**

ORDER

Mr. Manoj Kr. Sharma undertakes to file Vakalatnama on behalf of Respondent No.1 and seeks some time to file the reply. Accordingly, he is directed to file the same within two weeks after serving copy on the other side.

Post the matter on **13.12.2013.**

**(Rakesh Nath)
Technical Member
ts/ak**

**(Justice M. Karpaga Vinayagam)
Chairperson**